

REAR ADMIRAL DUTTA TAKES CHARGE AS ENC CSO

DC CORRESPONDENT
VISAKHAPATNAM, AUG. 2

Rear Admiral Gokul Krishna Dutt assumed charge as Chief Staff Officer (Personnel and Administration) at the Headquarters of the Eastern Naval Command on Saturday. Commissioned into the Indian Navy on January 1, 1983, Rear Admiral Dutt is an alumnus of the National Defence Academy, Pune, the Defence Services Staff College, Wellington, and the College of Defence Management, Secunderabad. During his career, he has held several specialist appointments ashore and ashore in logistics and staff management, information technology projects and data analytics. He has also served aboard frontline warships INS Shivalik, INS Talwar and INS Shivalk.

EYE PHOTOGRAPHY EXHIBITION DRAWS ATTENTION

DC CORRESPONDENT
VISAKHAPATNAM, AUG. 2

The Ophthalmology Photo Exhibition 2026, showcasing clinical photography of various eye diseases and complex ophthalmic conditions, was held at the Government Regional Eye Hospital (GREH), Visakhapatnam, on Sunday, attracting ophthalmologists, postgraduate students, and medical faculty from across north coastal Andhra Pradesh. Organised as a part of the academic event for postgraduate ophthalmology students, the exhibition featured around 60 participants from 10 medical colleges and five postgraduate training institutions. The exhibition was inaugurated by Dr. V.V.L. Narasimha Rao, Professor and Head of GIMS, former APOS chairman and former superintendent of GREH. It was organised by Dr. Ajay Shankar Rao, co-organised by Dr. V. Meenakshi, Superintendent and Head of the Ophthalmology Department at GREH.

CHANGE OF NAME
I, CHINNAMALLU TATTA, DO, Late T. Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from CHINNAMALLU TATTA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

CHANGE OF NAME
TALAKA RAMAKRISHNA, Age 64 years, Wife, Late Naga Raju, Rait D No 15-1569, Chittoor District, Visakhapatnam, 530001, Andhra Pradesh. I have changed my name from TALAKA RAMAKRISHNA (Old Name) to T. AMULU (New Name). I shall hereafter be known as T. AMULU. (New Name) for all purposes.

Tigers leopards, deer 'in safe' in Seena

1 deer dies, another hurt in alleged attack by stray dogs

RAMACHANDRA REDDY
GUNDAM
DC KURNOOL, AUG. 2

A series of wildlife deaths across the Rayalaseema region has raised concern among forest officials and conservationists. The latest incident was reported on Friday in the Adur forest range of Badvel constituency where a deer was found dead and another injured after an alleged attack by stray dogs.

According to local sources, the injured deer was rescued by villagers and shifted to the Badvel Veterinary Hospital for treatment. Forest officials confirmed that the other deer succumbed to injuries caused by the dog attack.

The latest incident comes in the wake of the back-to-back deaths of two tigers in the Nagarjunasagar-Srisailem Tiger Reserve (NSTR) over three days.

On July 28, a day before International Tiger Day in the Nandikotkur forest area of Nandyal district. Another was found dead on July 31 in the Nagarjunasagar-Srisailem Tiger Reserve (NSTR). The carcass was found with its legs severed and claws missing, prompting forest officials to investigate whether the tiger died of natural causes or was a victim of poaching or poisoning.

"We are yet to ascertain the exact cause behind the tiger deaths. A detailed report will be submitted to the government soon," said a forest range officer from Srisailem.

The back-to-back tiger deaths have heightened concern among officials, especially at a time when tiger numbers in the reserve are believed to be increasing. Forest officials and wildlife experts pointed out that the shortage of drinking water in forests such as Nallamala and Lankamala is forcing animals, including deer, to stray into human habitations in search of water, making them more vulnerable to accidents, attacks and poaching.

Forest officials recalled a series of wildlife deaths in the region in recent years. In May 2026, an adult tiger, reportedly pregnant, was killed after being struck by a goods train on the Nandyal-Giddalur railway line.

30-YEAR-OLD WOMAN FOUND DEAD IN HOTEL

DC CORRESPONDENT
VISAKHAPATNAM, AUG. 2

A 30-year-old woman was found dead in a hotel room under the PM Palem police station limits in Visakhapatnam on Sunday. Police are investigating the circumstances surrounding her death.

According to police, Shanti Kishore Reddy, a native of Bobbili in Vizianagaram, had checked into the hotel on Saturday evening along with a man and another woman. After ordering food, the man and the woman left the hotel, leaving Kishore.

We received a call from the hotel staff stating that the woman was not responding to repeated knocks on the door. We reached the hotel, broke open the door and found her dead in the PM Palem police station limits. Inspector Balakrishna told Deccan Chronicle.

During the preliminary investigation, police learnt from her friends that her boyfriend, Lingala Venkata Ganesh, had died of a heart attack on July 6. Since then she has been depressed and was staying with her friend Adilakshmi in Gajuwaka for the past 10 days. Police registered a case and are investigating.

CHRONOLOGY OF WILDLIFE DEATHS

July 31, 2026: Carcass of tiger was found with its legs severed and claws missing in the Racharla Forest Beat of the Gundakamma Range in Markapuram district.

In 2025, a leopard was killed after being hit by an unidentified vehicle near Penunkonda.

In 2024, two leopards were found dead near Madakasira in Anantapur district.

Several deer died in road accidents in the Uravakonda and Kalyandurg areas.

April, 2026: A young male leopard died during a territorial fight with other resident leopards.

May, 2026: An adult tigress, reportedly pregnant, was killed after being struck by a goods train.

February, 2026: A leopard was found dead in a mud-lined pond near a temple on the outskirts of Rayadurgam in Anantapur district.

Madakasira in Anantapur district. Forest officials also suspect illegal hunting is contributing to wildlife deaths.

"Some miscreants are setting traps along animal movement routes. Deer caught in these traps are being killed and the meat is sold illegally," a forest official said.

Nandyal divisional forest officer said the department had initiated measures to reduce the movement of wild animals into human settlements.

"We are setting up water troughs across forest areas and deploying staff to ensure they are filled regularly. This will help reduce animal movement into human settlements," the DFO said.

However, the frequent deaths of wildlife, including tigers, leopards and deer, continue to be a matter of serious concern.

With hundreds of deer entering agricultural fields, they are increasingly falling prey to traps and road accidents. Officials admitted that the rising mortality rate during ongoing wildlife monitoring exercises was deeply worrying.

The situation needs urgent and coordinated intervention to protect wildlife and prevent further losses, a senior official added.

VADREVI SRINIVAS | DC KARNATAKA, AUG. 2

Floods in the Godavari River have started subsiding on Sunday. But with rain remains on, particularly in several low-lying villages across the Godavari region like Kukkururu, Velurpudi, Chinturu, Kunavaram, V.R. Puram and Yelapaka in Polavaram district. Transport facility has not been restored in 16 mandals of Dr. B.R. Ambedkar Konaseema district. Official sources said it will take two to three days for people to return from rehabilitation colonies to their villages.

Various district administrations have intensified relief and rehabilitation efforts. Essential commodities are being supplied to rehabilitation centres for people evacuated from flood-affected areas. Power supply is yet to be restored in many villages of the flood-hit areas.

Inflows in the Godavari River have started falling from Sunday morning at the Sir Arthur Cotton Barrage. Downstream of East Godavari district. They had been 14.61, 222 cuses in the morning

PANEL TO REVIEW NSTR TIGER CONSERVATION

MD ILIAS | DC VIJAYAWADA, AUG. 2

The Andhra Pradesh government has constituted a five-member high-powered committee to review tiger conservation and management in the Nagarjunasagar-Srisailem Tiger Reserve (NSTR) following the recent suspicious death of a tiger in the reserve.

Deputy Minister and forest and environment minister Pawan Kalyan directed the panel to prepare a scientific assessment of the tiger population, identify threats to wildlife habitats and recommend institutional and technical measures to improve conservation.

The panel comprises Forest Adviser P. Mallikarjuna Rao, additional principal chief conservator of forests R. Pandey, WWF member B. Rajasekhara, Hyderabad-based conservationist Tiger Society representative Imran Siddiqui, and wildlife scientist Dr. M. Sreenivasulu Reddy.

Pawan Kalyan directed the panel to prepare a scientific assessment of the tiger population, identify threats to wildlife habitats and recommend institutional and technical measures to improve conservation.

The committee will also conduct field visits, meet officials and other stakeholders, examine scientific and technical evidence, and submit its report to the government at the earliest.

Pawan Kalyan said the committee's recommendations would help strengthen tiger conservation efforts and biodiversity protection in the Nagarjunasagar-Srisailem Tiger Reserve.

2 SWEEP AWAY BY ROGUE WAVE OFF VIZAG COAST

K.M.P. PATNAIK | DC VISAKHAPATNAM, AUG. 2

A Friendship Day outing ended in tragedy when two persons went missing after being swept away by a rogue wave off Old Gangavaram Beach under the New Port police station limits in Visakhapatnam on Sunday.

The missing persons were identified as Sukarna Noethi (19) of Jalaripeeta Reli Veedhi and Kuralada Damodar alias Ramu (60) of Pen-durthi. Damodar was an auto-rickshaw driver.

According to police, a group of 7 people, including 4 women from the same family, had gone to the beach to celebrate Friendship Day and the recent engagement of Sukarna and Kuralada. Their marriage is next month.

Neethi, a final-year inter student at Gopuram College for Women near the RTC Compound, was also swept away while the others were standing on the popular 'Sisuvagham Rock', named after the Telugu film Sisuvagham, parts of which were shot there.

As the group posed for photographs, a rogue wave crashed against the rock, sweeping Neethi into the sea. Damodar jumped into the water in an attempt to rescue her but was also swept away by the strong currents.

The remaining members alerted the police. The Indian Coast Guard launched a search operation using a helicopter and drones.

JUDOWA GOLDS!

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

Amul HAVE IT DEY OR NIGHT

డ్రైవింగ్ స్కూళ్లపై రవాణాశాఖ నిఘా కరువు



ఎంపీపీకానీ, ఆగస్టు 02 (ఆంధ్రప్రభ): నగరంలో మోటార్ డ్రైవింగ్ స్కూళ్ల నిర్వహణపై రవాణా శాఖ వర్తమానం పూర్తిగా నిరుద్ధమైపోయింది. నిబంధనల ప్రకారం ప్రతి డ్రైవింగ్ స్కూల్కు సాంతంగా లేదా లీజుకు తీసుకున్న ట్రాక్, అనుభవజ్ఞులైన శిక్షకులు, సురక్షితమైన వాహనాలు ఉండాలి. కానీ, శ్రేణిస్థాయిలో పరిస్థితులు దానికి విరుద్ధంగా ఉన్నాయి. వీడియో డ్రైవింగ్ స్కూల్ వెబ్సైటు అధికారులు కనీసం కన్నెత్తి చూడటం లేదు. సరైన మౌలిక వసతులు లేవు, వాహనాల్లో సెకండ్ కంట్రీలో క్లబ్, బ్రేక్ వంటి కనీస భద్రతా ప్రమాణాలు ఉండటం లేదు. అయినా సరే రవాణా శాఖ అధికారులు మామూళ్ల మత్తులో తూగుతూ తనిఖీలను గాలికొదిలి కారనే విమర్శలు వెల్లువెత్తుతున్నాయి. బోర్డులు మాత్రమే పెద్దవిగా పెట్టి, లావలెంట్ శిక్షణాభ్యర్థులు, అర్జీల అప్లికేషన్ల వద్ద ఉండే పింట్లతో ఈ డ్రైవింగ్ స్కూళ్ల దానిలో నర్సింగ్ కేంద్రం, అమ్మకుంటున్న ఘరానా దండా బహిరంగంగానే సాగుతోంది. వాహనం డ్రైవింగ్ సీటులో కూర్చోవడం కూడా కానివాటి నేరగాని లైసెన్సులు వచ్చేలా ఈ అక్రమ స్కూళ్లు చక్కం తిప్పుతున్నాయి. అర్జీల అప్లికేషన్ల వద్ద ఉండే పింట్లతో ఈ డ్రైవింగ్ స్కూళ్ల నిర్వాహకులు చేతులు కలిపి లక్షల రూపాయలు ఆదాయం చేస్తున్నారు. సరైన పత్రాలు, గుర్తింపు లేని డ్రైవింగ్ స్కూళ్లపై తనిఖీలు నిర్వహించి చర్యలు తీసుకోవాల్సి రవాణా శాఖ నిద్రమత్తు వీడకపోవడం వెనుక పెద్ద ఎత్తున ముడుపులు ముడుతున్నాయనే ఆరోపణలు వ్యక్తమవుతున్నాయి. నిబంధనలు కాగితాలకే పరిమితం కాగా, అక్రమ డ్రైవింగ్ స్కూళ్లు మూడు వ్యవస్థలు ఆరు కాయలుగా విరాజిల్లుతున్నాయి.

సర్టిఫికేట్ డ్రైవింగ్ లైసెన్సు
నిబంధనల ప్రకారం డ్రైవింగ్ స్కూల్లో చేరిన అభ్యర్థికి కనీసం 21 రోజుల పాటు సైద్ధాంతిక, ఆచరణాత్మక శిక్షణ ఇవ్వాలి. ట్రాఫిక్ సిగ్నల్స్, రోడ్ల భద్రతా నియమాలు, ఇంజనీ మోకాసినిబండ్లు అవగాహన కల్పించాలి. కానీ, ప్రస్తుత అక్రమ స్కూళ్లలో కనీసం ఐదు రోజులు కనీసం డ్రైవింగ్ నేర్పడం లేదు. మా స్కూల్లో చేరితే డ్రైవింగ్ లైసెన్సు సెంటర్ లో లేకుండా లైసెన్సు ఇవ్వడం అంటూ బోర్డులు పెట్టి మరీ అభ్యర్థులను ఆకర్షిస్తున్నారు. శిక్షణ పూర్తి కాకుండానే, కనీసం ఆటోమేటిక్ ట్రాక్పై టెస్ట్ కనీసం కాని అభ్యర్థులకు పింట్లతో ద్వారా ఫీట్ సర్టిఫికేట్లు ఇవ్వడం చేస్తున్నారు. అర్జీల అధికారులకు, డ్రైవింగ్ స్కూళ్ల నిర్వాహకులకు మధ్య ఉన్న బంధం కారణం

ఆత్మీయతకు చిరునామా స్నేహబంధం!!

ఆనందపురం, ఆగస్టు 02 (ఆంధ్రప్రభ): ప్రేమకు అనేక రూపాలు ఉన్నప్పటికీ స్నేహం అత్యంత పవిత్రమైన అనుబంధమని, స్నేహభక్తి అందరికీ గౌరవంగా నిలుస్తుందని ఎంపీఎస్సీ గెం వెంకటేశ్వర్లు కమాండెంట్ (ఎస్సీ) పులిపాటి అనిల్కుమార్ అన్నారు. స్నేహకులు దీనితోపాటు స్నేహభక్తిని పునరుద్ధరించాలి అని ఆయన వివాసంలో జరిగిన ఆత్మీయ సమావేశంలో స్పృహతుల అభినందనలు స్వీకరించిన ఆనందపురం మాట్లాడుతూ స్నేహం అనేది కేవలం పరిచయాలకు పరిమితమైన బంధం కాదని, పరస్పర విశ్వాసం, ఆత్మీయత, ఆదరణ, త్యాగం, నిస్వార్థ భావనల సమ్మేళనమని పేర్కొన్నారు. జీవిత కాలంలో సుఖదుఃఖాలను పంచుకుంటూ మనవిడిచిపెట్టని, భరోసాను అందించేది నిజమైన స్నేహమేనన్నారు. సమావేశంలో మానవీయ విలువలు, పరస్పర గౌరవం, సహకార స్ఫూర్తి పెంపొందించడంలో స్నేహబంధాలు



ఆనందపురం సీట్లలోని సమావేశం

అక్రమాల అడ్డాగా మారిన శిక్షణ కేంద్రాలు!

రూల్స్ పక్కనబెట్టి దండా

రహదారులపై పెరుగుతున్న ప్రమాదాలు

ఆటోవో అధికారుల మామూళ్ల మత్తు!

గానీ ఈ దండా అడ్డా అడుపు లేకుండా సాగు తోంది. రోజుకు పదుల సంఖ్యలో డ్రైవింగ్ లైసెన్సులు కార్ అవుతున్నాయి. అందులో ఎంతమందికి సరిగా డ్రైవింగ్ వచ్చిందో అనే ప్రశ్న తలెత్తితే అధికారుల వద్ద నిమాదానం ఉండటం లేదు. నిబంధనల ప్రకారం ప్రతి మూడు నెలలకొకసారి డ్రైవింగ్ స్కూళ్లను తనిఖీ చేసి, వాహనాల కండిషన్, అభ్యర్థుల లాగ్ బుక్ సరిచూడాలి. కానీ, ఆచరణలో ఏ ఒక్క అధికారి కూడా స్కూళ్ల వైపు కన్నెత్తి చూసిన దాఖలు లేవు. శిక్షణ లేకుండా రోడ్లపైకి వచ్చే స్టూడెంట్ల ప్రవర్తనపై సామాన్య ప్రజల ప్రాణాలు బలోపేతం చేయాలి మారుతున్న రవాణా శాఖకు పట్టకపోవడం గమనార్హం.

రహదారులపై పెరుగుతున్న ప్రమాదాలు

అరకొర డ్రైవింగ్ స్కూల్లో దొడ్డిదారిని లైసెన్సులు పొందిన డ్రైవింగ్ రోడ్లపై రావడంతో రోడ్ల ప్రమాదాలకు ప్రధాన కారణంగా మారుతోంది. ట్రాఫిక్ నియమాలు తెలియకపోవడం, సడన్ బ్రేక్ చేయడం, ఓవర్ టేకింగ్ నియమాలు పాటించకపోవడం వల్ల ప్రతిరోజు అనేక మంది అవగాయలు ప్రాణాలు కోల్పోతున్నారు. నేషనల్ హైవేల నుంచి సీటీ రోడ్ల వరకు జరుగుతున్న ప్రమాదాలపై పోలీసులు చేస్తున్న అధిక శాతం ప్రమాదాలకు ఎన్ఫోర్స్ మెంట్ డివిజన్ శిక్షణ లేకపోవడమే కారణమని తెలుస్తోంది. ప్రభుత్వం నిర్దేశించిన ప్రమాణాల ప్రకారం డ్రైవింగ్ స్కూళ్లలో సిమ్యులేటర్లు, క్లస్టర్ మేస్ ట్రైనింగ్ తప్పనిసరి. కానీ 90 శాతం స్కూళ్లలో ఇవేమీ కనిపించవు. వాహనంలో క్లబ్, గేర్ చేయడం నేర్పించడమే గొప్ప శిక్షణగా భావిస్తూ రోడ్లపైకి పంపించేస్తున్నారు. భద్రతా ప్రమాణాలు పాటించని ఈ అక్రమ సెంటర్ల వల్ల రోడ్ల రక్షానిష్టమవుతున్నాయి. బాధ్యులపై కఠిన చర్యలు తీసుకోవాల్సి అధికారులు నిమగ్నం నీరేతికత వ్యవహారం చేస్తున్నారు. ఒక్క ప్రమాదం జరిగినప్పుడు చూడండి చేయడం, ఆ తర్వాత మళ్లీ పాత పద్ధతినే కొనసాగించడం రవాణా శాఖకు అలవాటుగా మారింది. సరైన శిక్షణ లేని డ్రైవింగ్ చేతికి స్టీరింగ్ ఇవ్వడం అంటే, అవగాయలకు చేతికి రుపాయి ఇచ్చినట్లేనని నగర ప్రజలు హెచ్చరిస్తున్నారు. అధికారుల్లో చలనం రాకపోవడం కోరబడింది.

నామమాత్రపు తనిఖీలు

రవాణా శాఖ రికార్డుల్లో పందల సంఖ్యలో డ్రైవింగ్ స్కూళ్ల సమాధి ఉన్నప్పటికీ, అందులో సాగిన పైగా నిబంధనలకు విరుద్ధంగానే నడుస్తున్నాయి. ఏటా లైసెన్సుల పునరుద్ధరణ సమయంలో నామమాత్రంగా కాగితాలు పరిశీలించి మామూళ్లు పుచ్చుకుని పర్మిషన్లు పొందిస్తున్నారు అనే ఆరోపణలు ఉన్నాయి. ఎప్పుడైనా



వార్తా పత్రికల్లో వార్తలు వచ్చినప్పుడు లేదా ఉన్నతాధికారుల నుంచి ఒత్తిడి వచ్చినప్పుడు మాత్రమే ఒకటి రెండు స్కూళ్లపై షోకాక్ నోటీసులు ఇచ్చి చేతులు దులుపుకుంటున్నారు. అక్రమంగా నడుస్తున్న స్కూళ్లకు సీట్ బెల్టులు కట్టించి, వారి గుర్తింపును శాశ్వతంగా రద్దు చేయడం కానీ జరగడం లేదు. అర్జీల కార్యాలయాల మట్టు తిరిగి దళాలులే డ్రైవింగ్ స్కూళ్ల నిర్వాహకులుగా అవతారమెక్కడో ఈ అక్రమాలకు ఆదైరేకుండా పోయింది. తనిఖీల పేరిట క్షేత్రస్థాయికి వెళ్లే తనిఖీ అధికారులు కేవలం మామూళ్ల వసూలుకే ప్రాధాన్యం ఇస్తున్నారనే విమర్శలు బలంగా వినిపిస్తున్నాయి. ఫలితంగా ఎలాంటి అర్హత లేని డ్రైవింగ్ స్కూళ్లు జిల్లాలో పుట్టుకొస్తున్నాయి. వెలుస్తూ ప్రజల ప్రాణాలకే చెలగాట మూడుతున్నాయి. ప్రభుత్వం తక్షణమే స్పందించి ప్రత్యేక బృందాలతో అత్యధిక తనిఖీలు నిర్వహించకపోతే రాబోయే రోజుల్లో రోడ్ల ప్రమాదాలు మరింత పెరిగి ప్రమాదం ఉంది. జిల్లాలో యథేచ్ఛగా సాగుతున్న అక్రమ డ్రైవింగ్ స్కూళ్ల దండాకు అడ్డుకట్ట వేయాలంటే రవాణా శాఖ ఉన్నతాధికారులు తక్షణమే నిద్రమత్తు వీడాలి అవసరం ఉంది. నిబంధనల ప్రకారం సాంతంగా ట్రాక్, సిమ్యులేటర్లు, అర్హత కలిగిన శిక్షకులు లేని డ్రైవింగ్ స్కూళ్ల లైసెన్సులు తక్షణమే శాశ్వతంగా రద్దు చేయాలి. అలాగే, డ్రైవింగ్ నేర్చుకునే అభ్యర్థులకు బయిమామెట్ల హాజరును తప్పనిసరి చేసి, కనీస రోజులు శిక్షణ పూర్తి చేసుకున్న తర్వాతనే ఆటోమేటిక్ ట్రాక్పై పారదర్శకంగా పరీక్షలు నిర్వహించాలి. అక్రమ స్కూళ్లకు సహకరిస్తున్న అర్జీల అధికారులు, పింట్లపై శాఖాపాత్రైన చర్యలు తీసుకోవాలని, ప్రజల ప్రాణాలతో వ్యాపారం చేసుకుంటున్న బయిమామెట్ల ఆటోమేటిక్ ట్రాక్పై కఠిన చర్యలు తీసుకోకపోతే, రోడ్ల ప్రమాదాల్లో పోయే ప్రతి ప్రాణానికి రవాణా శాఖ ఇవాళదారి వహించాలి ఉంటుందని, బాధితులు, వాహనదారులు కోరుతున్నారు.

నేడు కలెక్టరేట్లో పీజీఆర్ఎస్, రెవెన్యూ క్లీనిక్

ఇన్-చార్జ్ కలెక్టర్ విద్యాధి

(ఆంధ్రప్రభ - విశాఖపట్నం)

విశాఖపట్నం జిల్లా కలెక్టరేట్లో సోమవారం ప్రజా సమన్వయ పరిషత్ వేదిక (పీజీఆర్ఎస్), రెవెన్యూ క్లీనిక్ కార్యక్రమాలను నిర్వహిస్తున్నట్లు ఇన్-చార్జ్ కలెక్టర్ జి.విద్యాధి తెలిపారు. ఉదయం 10.00 గంటల నుంచి మధ్యాహ్నం వరకు జరుగుతాయని, రెవెన్యూ అధికారులతో పాటు అన్ని శాఖల జిల్లా అధికారులు హాజరవుతారని పేర్కొన్నారు. ప్రజలు తమ సమస్యలకు సంబంధించిన అర్జీలను పూర్తి వివరాలతో సమర్పించాలని సూచించారు. అలాగే 'మీ కోసం' కార్యక్రమం 1100 సేవలు, మిక్సెం. ఏ.పీ. జీ.పీ. ఇన్ వెంట్రీస్ వినయోగించు కోవాలని కలెక్టర్ కోరారు. ఇప్పటివరకు ఆయా శాఖలకు అందిన అర్జీలు, తీసుకున్న చర్యలపై సమీక్ష ఉంటుందని, సంబంధిత నేపథ్యాలతో అధికారులు నిర్ణీత సమయానికి రావాలని ఆదేశించారు.

నేడు విద్యుత్తు అంతరాయం

మధురవాడ, ఆగస్టు 2 (ఆంధ్రప్రభ): మధురవాడ సబ్స్టేషన్ పరిధిలోని 33/11 కేబి, 11 కేబి డిస్ట్రీబ్యూషన్ అత్యవసర మరమ్మత్తుల కారణంగా ఆగస్టు 3న (సోమవారం) ఉదయం 9.00 గంటల నుండి మధ్యాహ్నం 2.00 గంటల వరకు విద్యుత్ సరఫరా నిలిచి వేస్తున్నట్లు ఈ.పి.సి.సి.ఎం.హాచలం నాయుడు తెలిపారు. విద్యుత్ సరఫరాలో మధురవాడ అండ్ సబ్స్టేషన్ ప్రాంతం, మం.రా. డి-హార్ట్ పరిసరాలు, ఎమ్.ఎస్.ఆర్. లే-అవుట్, జిల్లాల హ్యాంబల్ ప్రాంతం, సాయిప్రయా లే-అవుట్ వద్దనగర్, నమీప ప్రాంతాలు ఈ సమయంలో విద్యుత్ వినియోగ దారులు నహకరించాలని విద్యుత్ శాఖ అధికారులు కోరారు.

PUBLIC NOTICE

NOTICE is hereby given to whomsoever it may concern that one of my client Sri. Kothuru Haribabu, S/o. K V R K S Prasad, residing at Plot No. 29, Door No. 59/14, Flat No. 401, MVP Hill View Apartment, Shiyad Layout, Bakkannapalem, P.M. Palem, Visakhapatnam - 48, intend to purchase the below schedule mentioned property from 1) Smt. Pilla Appala Narasamma, W/o Pilla late Appala Swamy, 2) Sri. Pilla Rama Rao S/o Pilla late Appala Swamy, 3) Sri. Pilla Appala Raju, S/o Pilla late Appala Swamy, all are residing at Kommadi Village, Visakhapatnam rep. by her GPA Holder Sri. Koduru Anjilababu S/o late Subba Rao, under reg. Doc. No. 174/1994 registered in Madurawada SRO, 4) Smt. Golagani Sanyasamma, W/o late Narayana Swamy, residing at Kommadi Village, Visakhapatnam rep. by her GPA Holder Sri. Koduru Anjilababu S/o late Subba Rao, under reg. Doc. No. 2-37-2/2, Plot o. 15, Sector-10, M.V.P. Colony, Visakhapatnam 17 under registered Doc. No. 685/1997dt. 04.06.1997 registered in Madurawada SRO, Visakhapatnam.

Schedule property
All that piece of vacant site measuring 266.66 Sq.yards or 223.212 Sq.Mts. situated in Plot No. 165, VALLEY GARDENS layout, covered by Survey Nos. 9/22, AND 73 PARTI Kommadi Village, with in the limits of G.V.M.C. Visakhapatnam and the registration sub district of Madurawada and Vizianagaram District the property bound as follows:
East: Plot no. 164, South: 30 feet Road, West: Plot No. 166, North: land belongs to Valley Gardens layout
Any person having any right, title or interest in the said properties or having any objection for the sale of the same to my client, may contact the undersigned with relevant documents within (Week) 7 days from the date of publication of this notice failing which it will be treated that there are no objections and my client would proceed with the sale transaction.
Sd/- KOLLI GOVINDA RAO
Advocate, APL/1901/2001
Flat no. 401, Third Floor, Lakshminipalem, P.M. PALEM, Visakhapatnam, C.M. 8978016799, 9059973623
Date: 03.08.2026

విద్యుత్ ఫారమ్ -A	
బహిరంగ ప్రకటన	
2017 ఇన్ సార్వేన్స్ మరియు బ్యాంక్లకు 14వ ఆంధ్రప్రదేశ్ (వాలంటరీ రిక్వీస్ట్ ఫ్రీమ్) నిబంధనల యొక్క 14వ నిబంధనల పరిధిలో నిర్దేశించబడినట్లు, ఇండియా ప్రైవేట్ లిమిటెడ్ వాటాదారులు (ఫీట్ హోల్డింగ్) కొరకు నిర్దేశించబడినట్లు	
1. కార్పొరేట్ సంస్థల పేరు:	నిర్దేశించబడినట్లు ఇండియా ప్రైవేట్ లిమిటెడ్
2. కార్పొరేట్ సంస్థ స్థాపించిన తేదీ	07-03-1994
3. కార్పొరేట్ సంస్థ నిర్దేశించబడినట్లు నిర్దేశించబడినట్లు నిర్దేశించబడినట్లు	1956 కంపెనీల చట్టం పరిధిలో స్థాపించబడినట్లు
4. కార్పొరేట్ సంస్థ కార్పొరేట్ గుర్తింపు నెంబరు	CIN : U05005AP1994PTC017145
5. కార్పొరేట్ సంస్థ రిజిస్ట్రేషన్ ఆఫీసు మరియు ప్రధాన ఆఫీసు చిరునామా	డోమ నెం.26-08-119, రాజాంపెటె, రెవెన్యూ, విశాఖపట్నం, ఆంధ్రప్రదేశ్, ఇండియా
6. కార్పొరేట్ సంస్థ రిక్వీస్ట్ ఫ్రీమ్ ప్రారంభించిన తేదీ	31-07-2026
7. రిక్వీస్ట్ ఫ్రీమ్, చిరునామా, కుమార్తె C.S. రమేష్ అమ్మ, కంపెనీ సెక్రటరీ & రిక్వీస్ట్ ఫ్రీమ్, చిరునామా: ప్లాట్ నెం.165, డోమ నెం.4-12-208/7, బి 01 కాపి, మధురవాడ, విశాఖపట్నం - 500070, తెలంగాణ, ఇండియా	Email : aturias@gmail.com Mobile: 9247177852 Regn. No. IBB/I/A-002/IF- N01032/2020-2021/13465
8. క్లెయిమ్స్ దాఖలు చేయటం తేదీ	30-08-2026
మొదటి నిర్దేశించబడినట్లు ఇండియా ప్రైవేట్ లిమిటెడ్ వారు స్వచ్ఛందంగా (వాలంటరీ) రిక్వీస్ట్ ఫ్రీమ్ ను 31-07-2026న ప్రారంభించినట్లు ఇండియా ప్రైవేట్ లిమిటెడ్ వారు తెలియజేసినట్లు	
మొదటి నిర్దేశించబడినట్లు ఇండియా ప్రైవేట్ లిమిటెడ్ యొక్క వాటాదారులు తమ క్లెయిమ్స్ ను సెలక్షన్ చేయటం తేదీ పై వారు నెం.7 ఎవరూ సూచించిన చిరునామా లేని రిక్వీస్ట్ ఫ్రీమ్ వారికి 30-08-2026న లేదా అలాగే దాఖలు చేయవలసింది	
అర్హత రుణాంతరాలు తమ క్లెయిమ్స్ రుణాంతరాలు ఎంతైనా పట్టక ద్వారా మాత్రమే దాఖలు చేయాలి. ఇతర వాటాదారులు రుణాంతరాలు క్లెయిమ్స్ రుణాంతరాలు, తమిళ ద్వారా లేదా ఎంతైనా విధానంలో దాఖలు చేయవచ్చు.	
ఎంతైనా అనుభవం లేదా తప్పనిసరి పట్టకం క్లెయిమ్స్ రుణాంతరాలు దాఖలు చేసినట్లు జరిమానా విధించబడుతుంది.	
తేదీ: 01-08-2026, స్థలం: విశాఖపట్నం (Sd/-) రమేష్ అమ్మ	

3/08/2026 - Monday ANDHRA PRADESH (TELUUGU) VISAKHAPATNAM